

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4769
ANSWERED ON:23.04.2003
MONITOR OF TRADITIONAL MEDICINE
A. VENKATESH NAIK;ASHOK NAMDEORAO MOHOL;KAILASH MEGHWAL

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government are aware that there is no System to monitor traditional medicine as reported in the Times of India dated March 29, 2003;
- (b) if so, whether 70 per cent of the population use traditional medicine for their primary health needs in the country; and
- (c) if so, the strategy chalked out by the Government to standardize the traditional medicine?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI A. RAJA)

(a) No, Sir. Ayurveda, Siddha and Unani education is regulated by the Central Council of Indian Medicine (CCIM) and the Central Council of Homoeopathy (CCH) regulates the Homoeopathy education.

The manufacture for sale of drugs is regulated by the Drugs & Cosmetics Act 1940 and Rules made thereunder.

(b) According to WHO report, 70% of population use traditional medicines for their primary need.

(c) The education and drugs manufacture are already regulated. Formulary has been published and pharmacopoeial standards have been laid down. GMP has been notified. Quality control facilities have been augmented.